

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P./1037/2019

RAJESH KUMAR MISHRA ALIAS RAJESH KUMAR

VS

THE STATE OF JHARKHAND and Anr.

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. A.K. Das, Advocate

For the State :- APP

4/08.09.2021 This petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 30.09.2021.

Interim order dated 18.06.2019 shall remain in force till the next date.

(Sanjay Kumar Dwivedi, J)

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